

National Company Law Tribunal

Allahabad Bench

CP NO. 28 / Ad / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Goyal Edible Ltd

SECTION OF THE COMPANIES ACT: U/S (14)(1) of companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	M. K. Bapni	or Ad	Ad	
2.	S. K. Sahu	PCC	Goyal Edible Ltd	

Parties are represented by their respective counsel, the O.L. for the Central Government.

The report of the ROC is received vide its communication dated 29.05.2017, a copy thereof be provided to the parties concerned including the O.L. Further time is granted for filing RD's affidavit.

The matter be listed on 17.07.2017.

Order Date: 01.06.2017
Sharad Srivastava

(H.P. CHATURVEDI, MEMBER (Judicial))